

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5689
ANSWERED ON:10.05.2012
MEDIATION CENTRES
Deo Shri Kalikesh Narayan Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is establishing mediation centres in the States to dispose off certain cases in the courts;
- (b) if so, the number and State-wise details of such centres established so far;
- (c) the results of these mediation centres witnessed so far; and
- (d) the future policy of Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) The National Legal Services Authority (NALSA), whose administrative expenses are defrayed out of the Consolidated Fund of India, has allotted funds to the various State; Legal Services Authorities for establishing Mediation Centres in the States.
- (b) The State-wise details in respect of these Mediation Centres is given in the Annexure.
- (c) The requisite information is being collected and will be laid on the Table of the House.
- (d) No future policy in this regard is proposed at present.